

(b) Government have decided to launch a National Rural Employment Programme for which Rs. 340 crores have been provided in the Central budget for 1980-81. The Sixth Five Year Plan covering the period 1980 to 1985 is now under preparation. Employment promotion programmes are being examined as part of the formulation of the new Plan.

### **Increase in Prices of Chassis**

7121. SHRI R. L. P. VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of times the prices of Tata-Chassis has been increased during the past five years with amount of increase each time;

(b) whether the increase in prices of Chassis is proportionate to the increase of Steel prices;

(c) whether the distribution of Telco vehicles is governed and controlled by Government;

(d) whether Government are aware that due to shortage of supply of chassis, the premium on the same in the market is very high; and

(e) what steps are contemplated for early delivery of chassis to the registered persons?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The requisite information in respect of the popular bus and truck chassis of M/s. TELCO is given in the enclosed statement.

(b) Steel is only one of the inputs in the manufacture of the chassis. The price increases are not directly related to the increase in the price of steel from time to time.

(c) No, Sir.

(d) There is a gap between the demand and supply of bus and truck chassis. However, the manufacturers have intimated that the customers are

not required to pay any amount in excess of their authorised price.

(e) Substantial steps have been taken to encourage increase in production through input support, technical support as also through the creation of additional capacity.

### **Statement**

Ex-factory net dealer prices (excluding duties and taxes on the finished vehicle) of Tata Truck chassis—Model 1210 SE/42.

<i>Date</i>	<i>Price (Rs.)</i>
14.5.1975	80,055
1.4.1976	80,136
1.4.1978	84,602
1.4.1979	87,339
1.4.1980	1,07,897
1.8.1980	1,14,697

Ex-factory net dealer prices (excluding duties and taxes on the finished vehicle) of Tata Bus chassis—Model LP 1210 E/52.

<i>Date</i>	<i>Price (Rs.)</i>
1.4.1975	74,316
1.4.1976	76,088
1.4.1977	77,763
1.4.1978	82,229
1.4.1979	84,966
1.4.1980	1,03,524
1.8.1980	1,10,324

### **Delivery of Scooters on Deposit of Foreign Exchange**

7122. SHRI R. L. P. VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that under foreign exchange remittance scheme

the Bajaj Auto Ltd., Pune have taken advance deposits in foreign exchange from their customers and assured them to deliver scooters within 6 to 8 months;

(b) if so, the total accumulated foreign exchange deposited with them for the last three years year-wise,

(c) whether even after two years have passed delivery has not been effected; and

(d) if so, details thereof and what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The manufacturers have reported that no advance deposits in foreign exchange are taken by them or their dealers from the customers. The intending purchasers are required to deposit foreign exchange equivalent to at least Rs. 6,000/- in a non-convertible account in any schedule bank and the payment to the dealer is made only when the actual delivery of the scooter is effected. The company has reported that at present the delivery period in respect of Bajaj Chetak Scooter is about 5 years.

(b) to (d). Do not arise.

**Shifting of Centre Cadre Officers allotted to States to posts involving Special Expertise**

7123. SHRI A. NEELALOHITHADASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the shifting of generalist officers of Central cadres allotted to States, to posts involving technical skills and special expertise to function properly; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The Indian Administrative Service, the Indian Police Service and the Indian Forest Service are the only three All India Services whose officers are allotted to various State cadres. Apart from a fixed quota for deputation to the Government of India, the members of these Services are primarily appointed against specified posts under the State Governments. In certain cases, the officers are also appointed by the State Governments to ex-cadre posts taking into account the job requirements and suitability of the officers. Appointments under the State Governments are the exclusive concern of the State Governments concerned and such postings do not come under the purview of the Government of India.

**Tribal unrest and discontentment**

7124. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons and causes of tribal unrest and discontentment noticed by the concerned States and Union Territories and the Government of India in Fifth Schedule and Sixth Schedule Areas of the country in recent times;

(b) the measures and steps taken by the Central Government to check the unrest so far; and

(c) the administrative, legal, political, social, economic, cultural and constitutional measures proposed by the Centre regarding the suppression of these identified reasons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The discontentment and unrest among tribals arise mainly due to the social and economic exploitation in a variety of ways and incitement from unscrupulous elements.

(b) Various steps to promote the socio-economic conditions of the people